NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

All Arch India Pvt. Ltd.

V/s.

S. S. Facades Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Sameer K. Adv. for the Chaudante ar petitioner

2. Atish S. Kaningdhay Adv. for the Respondents

3. YOROSh. S. Josh Petroner

DESIGNATION SIGNATURE

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Respondents

3. YOROSh. S. Josh Petroner

ORDER

TCP No. 46/I&BP/NCLT/MB/MAH/2017

On the withdrawal memo given by the Petitioner's Counsel, this Bench hereby dismissed the Company Petition as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)